

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2310  
ANSWERED ON:23.08.2013  
REVISION OF PENSION OF PRE PENSIONER  
Sharma Dr. Arvind Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of cases pertaining to the revision of pension of pre-2006 pensioners which have been approved and also lying pending with the Central Pension Accounting Authority in pursuance of order dated 28 January 2013;
- (b) the number of cases returned to each concerned Department along with the reasons therefor;
- (c) whether instances of cases being returned by the officials to the concerned departments without assigning any solid/sufficient reasons have come to/brought to the notice of the Government;
- (d) if so, the details thereof for the last three years and the current year; and
- (e) the action taken/being taken by the Government against the erring officials who are delaying the revision cases without any valid reasons?

**Answer**

MINISTER OF STATE FOR FINANCE (E & FS) (SHRI NAMO NARAIN MEENA)

- (a) As per records 143 cases are pending with the Central Pension Accounting Office at various stages as on 19/8/2013 in pursuance of Office Memorandum No.38/37/08-P&PW(A) dated 28 January 2013 issued by Ministry of Personnel, Public Grievances and Pensions, Department of Pension and Pensioners' Welfare.
- (b) A total of 1200 cases were returned by the Central Pension Accounting office between the period from 13.04.2013 to 19.8.2013 mainly for want of some additional information such as old pay scales and qualifying service, which are essential for revision of pension.
- (c) to (e) No such instances have come to notice where cases have been returned by the Central Pension Accounting Office without assigning any solid/sufficient reasons.